

Revision of Salaries of Judges

1066. SHRI NARSING SURYAVANSI : Will the Minister of LAW AND JUSTICE be pleased to refer to the reply given to Unstarred Question No. 5448 on 7 May, 1985 regarding revision of salaries of Judges and state :

(a) whether the conference of Chief Justices of High Courts, Chief Ministers and Law Ministers has since been held;

(b) if so, whether the matter of revision of salaries of Supreme Court and High Court Judges was discussed in it; and

(c) if so, the outcome thereof ?

THE MINISTER OF LAW AND JUSTICE (SHRI A. K. SEN) : (a) to (c). The Joint Conference of Chief Justices, Chief Ministers and Law Ministers which was scheduled to be held on 30th May, 1985 at New Delhi has been postponed and is now fixed for 31st August, 1985.

Incentives to Plastic Goods Manufacturers

1067. SHRI MANIK REDDY : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government are considering to grant some incentives in the form of finance, cheap availability of raw material etc. to plastic goods manufacturers in the country;

(b) whether it is a fact that plastic goods are in great demand; and

(c) if so, whether Government are considering steps to give encouragement to the manufacturers and details of the steps contemplated by Government ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c). The demand for Plastic goods is growing and this trend is expected to continue.

Existing incentives, in the form of concessional finance for units being set up in backward areas, machinery on hire-purchase and certain excise concessions to small scale

units, etc. are available to the entrepreneurs who want to take up the manufacture of Plastic goods.

Manufacture of Plastic Moulded Goods has been delicensed and the import of major raw materials for the plastic industry are now on OGL.

Drilling for Oil

1068. SHRI B. B. RAMAIIH : Will the Minister of PETROLEUM be pleased to state :

(a) the details of places where drilling for oil is going on at present;

(b) whether any provision for survey of new places for drilling oil has been made in the Seventh Plan;

(c) if so, the details thereof; and

(d) how long will the existing reserves of oil last ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Drilling is in progress in the following areas :

Onland

Andhra Pradesh

Arunachal Pradesh

Bihar

Gujarat

Rajasthan

Assam

Tripura

Tamilnadu

West Bengal

Nagaland

Offshore

East Coast

West Coast

(b) and (c). The Seventh Plan has not yet been finalised. The details would be known only after it is finalised.

(d) At the current rate of production the reserves of oil in the country may last for about 17 years. However, more reserves are expected to be added in the meantime.